

**Office of the District Magistrate, Muzaffarnagar**

From : City Magistrate  
Muzaffarnagar

To,

The Registrar  
National Green Tribunal  
Principal Bench  
New Delhi.  
E-mail : judicial-ngt@gov.in

Ref. No. : 1138/OA-540/निरामया/2024

Dated : 03-02-2024

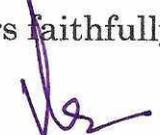
**Sub.- Interim Report in Compliance to the direction issued by Hon'ble National Green Tribunal on 12.12.2023 in O.A. No. 540/2023 Niramaya Jan Utthan Sansthan Vs State of Uttar Pradesh & Ors.**

Sir,

With reference to the subject mentioned above kindly find enclosed herewith the Joint Committee Interim Report in compliance of the order issued on 12.12.2023 by Hon'ble National Green Tribunal in O.A. No. 540/2023 Niramaya Jan Utthan Sansthan Vs State of Uttar Pradesh & Ors.

Encl. : As above.

Yours faithfully

  
(Vikas Kashyap)  
City Magistrate  
Muzaffarnagar

**Copy to :**

1. Member Secretary, Central Pollution Control Board, New Delhi for information.
2. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
3. District Magistrate, Muzaffarnagar for information.
4. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action.
5. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
6. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.

  
City Magistrate  
Muzaffarnagar

  
o/c  
R.O. U.P.C.B.

**BEFORE THE NATIONAL GREEN TRIBUNAL,**

**PRINCIPAL BENCH, NEW DELHI**

**[O.A. NO. 540/2023]**

**IN THE MATTER OF**

**NIRAMAYA JAN UTTHAN SANSTHAN APPLICANT(s)**

**Vs**

**STATE OF UTTAR PRADESH**

**RESPONDENT(s)**

**Interim Report in compliance to Hon'ble NGT Orders dated 12.09.2023 & 12.12.2023 in  
OA No. 540/2023 in the matter of Niramaya Jan Utthan Sansthan Vs. State of Uttar  
Pradesh &Ors.**

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This report is in compliance to Hon'ble NGT orders dated 12.09.2023 & 12.12.2023 in OA No. 540/2023 in the matter of Niramaya Jan Utthan Sansthan Vs. State of Uttar Pradesh &Ors.

**1 HON'BLE NGT ORDERS : -**

- a. The Hon'ble NGT considered the matter on 12.09.2023. The verbatim of the relevant para of the order dated 12.09.2023 is reproduced below:

*“2. In view of the allegation made in the application, we deem it proper to appoint a joint Committee comprising of Director deputed by Member Secretary, Central Pollution Control Board, Ground Water Department, Uttar Pradesh, Member Secretary, State Pollution Control Board, Integrated Regional Office, MoEF&CC, Lucknow and District Magistrate. The District Magistrate will act as nodal agency to coordinate between the Committee Members. The Committee will visit the site, collect samples, get the analysis done and also find out the extent, if any, of the pollution caused by these industries and their effect on the environment and health of the local residents. The Committee will submit the report within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

*3. The Committee will also serve the copy of the report to the respondent nos. 3 to 39 who will have an opportunity to file the response before the Tribunal on the next date, if any adverse is found by the Committee against them.”*

Copy of the Hon'ble NGT order dated 12.09.2023 is placed at **Annexure-1**.

- b. UPPCB filed interim report of the joint committee vide email dated 10.12.2023. The joint committee requested six months of time for compliance of the Hon'ble NGT order dated 12.09.2023.

- c. The Hon'ble NGT considered the matter on 12.12.2023. The verbatim of the relevant para of the order dated 12.12.2023 is reproduced below:

*“4. The report of the joint committee be filed on or before 31.01.2024.”*

Copy of the Hon'ble NGT order dated 12.12.2023 is placed at **Annexure-2**.

**2 ISSUES RAISED IN PETITION: -**

- a. The petitioner put allegations on the Respondents including 37 industries in District Muzaffarnagar, Uttar Pradesh for generating polluting substances which are affecting the composition of atmosphere, soil and water; and that, the villagers are dying due to various diseases.
- b. The petitioner brought attention to the following issues dealt by the residents of the villages nearby respondent industries:
  - i. Health impacts on the villagers due to high level of Sulphur in air and water leading to major diseases,
  - ii. Salinization of land,
  - iii. Formation of sewage pools,
  - iv. Release of smoke/ ash by industries directly in the air and discharge of untreated effluent by industries in drains,
  - v. Industries operating without Consent to Operate (CTO) and Consent to Establish (CTE),
  - vi. Solid & hazardous waste deposit on open lands,
  - vii. Presence of bacteria and total hardness, alkalinity & calcium i.e., more than desirable limit in groundwater samples,
  - viii. Industries are extracting groundwater without No Objection Certificate (NOC) from groundwater department,
  - ix. Level of ground water considerably going down every year causing water scarcity for flora and fauna.

### 3 DETAILS OF SITES/VILLAGES/INDUSTRIES MENTIONED IN PETITION: -

The petitioner encompassed the following sites/ villages of Muzaffarnagar, UP:

- i. 37 Respondent industries located in Muzaffarnagar, Uttar Pradesh (List of 37 industries is placed at **Annexure-3**). Out of 37 Respondent industries, 11 are located on Bhopa Road, 08 are located on Jolly Road, 13 are located on Jansath Road, 02 are located on Vehalna Road, 01 is located in Begrajpur industrial area, 01 is located at Mansoorpur and 01 is located at Khatauli.
- ii. 23 Villages namely Niraana, Bhikki, Bilaspur, Dhandera, Bhandura, Jatmujheda, Sikheda, Sandhawli, Makhiyali, Chandpur, Tigri, Kasampura, NaglaBuzurg/NayaGaon, Bahadarpur, Charthwal, Bahedi Village, Tisang, Jansath, Maqsoodabad, Dahkhedi, Jaroda, Vehelna, and Shernagar of Muzaffarnagar, UP
- iii. Polluted drains pass through villages-Gadhala, Dhandheda, Bhikki, Sikreda, Nirana, Jaduada and Bilaspur.

### **MAPPING OF VILLAGES/INDUSTRIES MENTIONED BY THE PETITIONER IN PETITION**

#### 4 METHODOLOGY ADOPTED BY THE JOINT COMMITTEE: -

- a In compliance to Hon'ble NGT orders dated 12.09.2023 and 12.12.2023, two meetings of joint committee (as constituted by Hon'ble NGT vide its order dated 12.09.2023) were convened through video-conferencing i.e., on 08.11.2023 and 24.11.2023 wherein representatives from Ministry of Environment, Forest & Climate Change (MoEF&CC), Central Pollution Control Board (CPCB), District Administration, Muzaffarnagar, Uttar Pradesh Pollution Control Board (UPPCB)&Uttar Pradesh Ground Water Department (UPGWD) participated. Minutes of Meetings (MOM) dated 08.11.2023 and 24.11.2023 are placed at **Annexure -4** and **Annexure-5**, respectively.

During joint committee meetings dated 08.11.2023 and 24.11.2023, following decisions were made:

- i Five to six teams shall be constituted comprising of one official from each organization i.e., from MoEF&CC, CPCB, District Administration, Muzaffarnagar, UPPCB and UPGWD for:

- ✓ Inspection of 37 industrial units to investigate pollution issues namely plastic waste management, boiler ash management, fresh water consumption & effluent management,
  - ✓ Monitoring of surface/ground water in affected villages & drains as mentioned in the petition,
  - ✓ Stack monitoring of 37 industrial units and ambient air monitoring in major industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur.
- ii Methodology to be adopted for inspection of industrial units and affected villages & drains was finalized, which is as below:
- ✓ Verification of legal documents required to operate the industrial unit;
  - ✓ Collection of samples from ETP - Inlet, Outlet & Aeration tank for compliance verification;
  - ✓ Monitoring of recipient drain i.e., upstream and downstream of the industrial unit;
  - ✓ Assessment of Groundwater withdrawal/fresh water consumption, groundwater quality and effluent management;
  - ✓ Assessment of waste disposal practices i.e., hazardous waste, plastic waste;
  - ✓ Ash management i.e., ash generation and disposal; and
  - ✓ Stack emission monitoring of industrial units for analysis of emission quality.
  - ✓ Ambient air quality monitoring in major industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur
  - ✓ Survey and monitoring of surface/ground water in affected villages & drains as mentioned in the petition
- b In compliance to decisions taken during meetings, UPPCB sent a letter dated 08.12.2023 to CPCB for nomination of officials to participate in the upcoming visits. UPPCB letter dated 08.12.2023 is placed at **Annexure –6.**
- c CPCB shared a list of officials to UPPCB & DM Muzaffarnagar vide letter dated 14.12.2023, for participation in the upcoming visits on behalf of CPCB. CPCB letter dated 14.12.2023 is placed at **Annexure –7.**

## 5 INSPECTIONS/MONITORING/SURVEY AND SAMPLING CARRIED OUT BY THE JOINT COMMITTEE :-

- The petition included list of 37 nos. of industrial units, which was verified by UPPCB. After verification, UPPCB provided a list of 33 industrial units. The joint committee members comprising of officials from MoEF&CC, CPCB & District Administration, Muzaffarnagar, UPPCB and UPGWD agreed to carry out inspection/monitoring of these 33 industrial units on surprise basis.
- The joint committee carried out inspections/monitoring in five rounds i.e., on Dec 27-28, 2023, Jan 03-04, 2024, Jan 11-12, 2024, Jan 16-17, 2024 and Jan 29-30, 2024 as below :
  - i Inspection of 33 industrial units as per the list provided by UPPCB to investigate pollution issues i.e., plastic waste management, boiler ash management and effluent system management;
  - ii Survey of 23 nos. of villages (as mentioned in the petition) for surface/groundwater and drain monitoring;
  - iii Monitoring of 06 no. of major recipient drains in the industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur;
  - iv Stack monitoring of 33 industrial units and ambient air quality monitoring in the industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur.
- The joint committee collected (i) 151 samples during inspection of 33 industrial units i.e., 116 industrial effluent samples, 06 domestic wastewater samples & 29 groundwater samples, (ii) 71 freshwater/wastewater samples during survey/monitoring of 23 villages i.e., 68 samples of ground water, 01 sample from Pond/surface water body & 02 samples from River Kali-West, (iii) 56 wastewater samples during monitoring of major recipient drains in the industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur including recipient drains of industrial units and (iv) 32 air samples i.e., 27 stack monitoring samples and 05 ambient air quality samples in major industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur.
- The joint committee collected total 178 samples of wastewater, 97 samples of fresh water, 01 sample of Surface water/Pond, 02 samples of River Kali-west and 32 air quality samples, during inspections/monitoring carried out from Dec-2023 to Jan-2024.
- 151 samples of industrial units collected by the joint committee are deposited for analysis at the laboratory of CPCB Head Office, Delhi.

- 56 samples of recipient drains of industrial units and 71 samples collected from villages collected by the joint committee are deposited for analysis at the central laboratory of UPPCB, head office, Lucknow.
- Out of 278 fresh water/wastewater samples collected, analysis results of 74 samples have been received, while results of 204 samples are still awaited.

## **6 STATUS OF AMBIENT ENVIRONMENTAL QUALITY OF INDUSTRIAL CLUSTERS: -**

33 industrial units are covering 05 industrial clusters of Muzaffarnagar, UP i.e., Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur. Cluster wise observations of the joint committee are as below:

### **1) Bhopa road:**

- In the petition, 11 industrial units of Bhopa road are mentioned, however, as per the list provided by UPPCB there are 19 industrial units, out of which the name of 14 industrial units mentioned in the petition are located on Bhopa Road. These, 14 units were inspected by the joint committee. All 14 inspected units are belonging to pulp & paper sector. The industrial units have potential to discharge into Jat Mujhera or Dhandhera drain.
- Jat Mujhera and Dhandhera drains are originating from industrial units located in this industrial cluster i.e., origin of JatMujhera drain is from M/s Bindlas Duplex Ltd., JatMujhera, Bhopa Road, Muzaffarnagar, UP (Lat-29.475030, Long-77.808448) and origin of Dhandhera drain is from M/s Tehri Pulp & Papers Ltd., 8<sup>th</sup> KM Stone, Bhopa Road, Muzaffarnagar, UP (Lat-29.476284 Long-77.790211).
- Samples were collected from origin of JatMujhera drain and Dhandhera drain. As per the sampling carried out during inspection by the joint committee, quality of origin of Jatmujhera shows pH-6.72, BOD-485 mg/l, COD-2080 mg/l, Color-300 Hazen and origin of Dhandhera shows pH-7.14, BOD-60 mg/l, COD-178 mg/l, Color-60 Hazen. The water quality at origin of JatMujhera drain is highly polluted and indicating industrial contribution in the drain.
- Total 7 villages are located in the vicinity of this industrial cluster namely, Makhiyali, JatMujhera, Chandpur, Tigri, Kasampura, NanglaBujurg & Bhandura.

**Major environmental issues:**

- The JatMujhera drain at origin is highly polluted and water quality indicates industrial contribution.
- Unscientific disposal of fly ash and Plastic waste

**Ambient air quality:** Ambient air quality monitoring was carried out by UPPCB during Dec, 2023 – Jan, 2024. Ambient air monitoring results is awaited.

**2) Jolly Road**

- In the petition, 08 industrial units of Jolly road are mentioned, however, as per the list provided by UPPCB there are 07 industrial units, out of which the name of 05 industrial units mentioned in the petition are located on Jolly Road. These 05 units were inspected by the joint committee.
- Out of 05 inspected units, 03 are pulp & paper sector units, 01 is distillery sector and 01 is bottling unit.
- JatMujhera and Dhandhera drains are passing through this industrial cluster.
- As per the sampling carried out during inspection by the joint committee, quality of Dhandera drain at upstream of Jolly Road shows pH-6.89, BOD-152 mg/l, COD-516 mg/l and Colour-100 Hazen and at downstream of Jolly Road shows pH-6.81, BOD-192 mg/l, COD-568 mg/l and Colour-60 Hazen. The water quality of drain is polluted and indicating industrial contribution in the drain.
- Total 02 villages are located in the vicinity of this industrial cluster namely Bilaspur and Dhandhera.

**Major environmental issues:**

- The JatMujhera drain at origin is highly polluted and water quality indicates industrial contribution.
- Unscientific disposal of fly ash and Plastic waste.

**Ambient air quality:** Ambient air quality monitoring was carried out by UPPCB during Dec, 2023 – Jan, 2024. Ambient air monitoring results is awaited.

**3) Jansath Road**

- In the petition, 13 industrial units of Jansath road are mentioned, however, as per the list provided by UPPCB there are 15 industrial units, out of which the name of

10 industrial units mentioned in the petition are located on Jansath Road. These 10 units were inspected by the joint committee.

- Out of 10 inspected units, 06 are pulp & paper sector units, 01 is slaughter house, 01 is textile, 01 is chemical and 01 is pharmaceutical sector units.
- Total 52 samples were collected from this industrial cluster. As per the sampling carried out during inspection by the joint committee, quality of Dhandera drain at upstream of Jansath Road shows pH-6.84, BOD-216 mg/l, COD-696 mg/l and Colour-60 Hazen and at downstream of Jansath Road shows pH-6.6, BOD-210 mg/l, COD-523 mg/l and Colour-100 Hazen.
- Total 08 villages are located in the vicinity of this industrial cluster namely Shernagar, Nirana, Bhikki, Bahadarpur, Sikheda, Jansath, Maqsudabad and Dhakedi.

**Major environmental issues:**

- The JatMujhera drain at origin is highly polluted and water quality indicates industrial contribution.
- Unscientific disposal of fly ash and Plastic waste

**Ambient air quality:** Ambient air quality monitoring was carried out by UPPCB during Dec, 2023 – Jan, 2024. Ambient air monitoring results is awaited.

**4) Vehalna Road**

- In the petition, 2 industrial units of Vehalna road are mentioned, however, as per the list provided by UPPCB there is 18 industrial units, out of which the name of 01 industrial units mentioned in the petition are located on Vehalna Road. This 01 unit namely M/s Avadh Alloys Pvt. Ltd. was inspected by the joint committee and was found dismantled at the time of inspection.
- Total 01 sample from drain was collected from this industrial cluster. Analysis result is still awaited
- Total 02 villages are located in the vicinity of this industrial cluster namely; Vehalna and Jaroda.

**5) Begrajpur Industrial Area**

- In the petition, 01 industrial unit of Begrajpur area is mentioned, however, as per the list provided by UPPCB there are 32 industrial units, out of which the name of

01 industrial unit mentioned in the petition are located in Begrajpur area. This 01 unit of Pharmaceutical sector was inspected by the joint committee.

- Total 22 samples were collected from this industrial cluster. The analysis result is still awaited.
- Begrajpur industrial area comprises of various type of industries such as chemicals & pharmaceutical manufacturing, fertilizer formulation, metal processing, lead battery recycling, engineering fabrication, bone processing and tyre pyrolysis units. Main drain of the industrial area, called Begrajpur drain, starts from (Latitude 29.376107, Long- 77.703984) near Muzaffarnagar Highway and meets with Dhandhera drain. Land slope of industrial area is towards Dhandhera drain.
- Subsidiary drains receiving trade effluent and domestic wastewater from the industries located within the industrial area, discharge their effluent into Begrajpur drain which discharge in Dhandhera drain ultimately meeting river Kali (west).
- The analysis result of sample collected from Begrajpur drain at the upstream of Begrajpur industrial area shows pH-6.9, BOD-54 mg/l, COD-172 mg/l and Colour-60 Hazen and at downstream of Begrajpur industrial area pH-2.2, BOD-140 mg/l, COD-420 mg/l and Colour-BDL. The analysis results indicates discharge of acidic effluent into Begrajpur drain.

**Major environmental issues:**

- Discharge of acidic effluent in drain
- Indiscriminate disposal of Hazardous waste on land in open space.

**Ambient air quality:** Ambient air quality monitoring was carried out by UPPCB during Dec, 2023 – Jan, 2024. Ambient air monitoring results is awaited.

**7 SURFACE WATER QUALITY OF THE AREA:**

- The joint committee monitored 06 major drains, namely Dhandhera, JattMujhera, Begrajpur, Mansoorpur, Vehalna and Sugar Mill drains, in the industrial clusters of Bhopa road, Jolly road, Jansath road, Vehalna and Begrajpur.
- The joint committee carried out inspections of these drains in five rounds i.e., on Dec 27-28, 2023, Jan 03-04,2024, Jan 11-12, 2024, Jan 16-17, 2024 and Jan 29-30, 2024.
- The details of drains monitored by the joint committee are as follows:

i. **Dhandhera drain:**

- The drain originates at Kanamheri having coordinates 29.476284 and 77.790211 and has approximately 20 Km of length. It meets river Kali West at near Begrajpur industrial area having coordinates 29.364848 and 77.688806. It is a recipient drain of industries located on Bhopa Road, Jansath Road and Jolly Road. JattMujhera and Begrajpur are subsidiary drains of Dhandhera drain.
- There are 26 number of industries (pulp & paper-22, slaughter house -01, chemical-03) discharging their effluent in the Dhandhera drain.
- Flow of the drain at upstream of treated effluent discharge from M/s S.K. Paper Mills Pvt. Ltd., Dhandhera, Jolly Road, Muzaffarnagar was measured as 16.206 MLD, during monitoring.
- From its origin to confluence with river Kali West, total 12 no. of samples were collected from this drain.
- Also, 01 sample was collected from River Kali West after confluence of Dhandhera drain.

ii. **JatMujhera drain:**

- The drain originates from the unit, M/s Bindlas Duplex Ltd. (Unit-1 & Unit-2), Bhopa Road, Muzaffarnagar, UP having coordinates 29.475030 & 77.808448 and has approximately 8.02 Km of length. It meets Dhandhera drain near M/s Mahalaxmi Craft & Tissues Pvt. Ltd., 9th Km., Jansath Road, Muzaffarnagar, UP having coordinates 29.423778 & 77.763771. It is the recipient drain of industries located on Bhopa Road and Jolly Road.
- There are 08 number of industries (pulp & paper-07, distillery-01) discharging their effluent in the JatMujhera drain.
- From its origin to confluence with river Kali West, total 05 no. of samples were collected from this drain.

iii. **Begrajpur drain:**

- The drain originates from Begrajpur industrial area having coordinates 29.37246 & 77.70547 and has approximately 02 Km of length. It meets Dhandhera drain at location having coordinates 29.373980 & 77.693015. It is the recipient drain of industries located in Begrajpur industrial area.

- There is 01 industry (Pharmaceutical) discharging their effluent in the Begrajpur drain.
- From its origin to confluence with river Kali West, total 15 no. of samples were collected from this drain.

**iv. Mansoorpur drain:**

- The drain originates near M/s Dhampur Bio Organics Ltd., Mansoorpur, Meerut Road, Muzaffarnagar having coordinates 29.355112 & 77.712836. It meets river Kali West. It is the recipient drain of M/s Dhampur Bio Organics Ltd., Mansoorpur, Meerut Road, Muzaffarnagar.
- M/s Dhampur Bio Organics Ltd., Mansoorpur, Meerut Road. Muzaffarnagar, (sugar sector) industry is discharging their effluent in the Mansoorpur drain.
- From its origin to confluence with river Kali West, total 01 no. of sample was collected from this drain.

**v. Vehalna drain:**

- The drain originates from Vehalna industrial area having coordinates 29.427436 & 77.688646 and has approximately 2.5 to 3 Km of length. It meets river Kali West at location having coordinates 29.419409 & 77.680986. It is a recipient drain of industries located on Vehalna Road.
- Also, 02 samples were collected from River Kali West before and after confluence of Vehalna drain.

**vi. Sugar Mill drain (Khatauli):**

- The drain originates near M/s Triveni Engineering & Industries Ltd., Sugar Unit, Khatauli, Muzaffarnagar, U.P having coordinates 29.276122 & 77.737892 and has approximately 05 Km of length. It meets river Kali East at 29.278427 & 77.787753. It is a recipient drain of M/s Triveni Engineering & Industries Ltd., Sugar Unit, Khatauli, Muzaffarnagar, U.P.
- M/s Triveni Engineering & Industries Ltd., Sugar Unit, Khatauli, Muzaffarnagar, U.P, sugar sector industry is discharging its effluent in Vehalna drain.
- From its origin to confluence with river Kali West, total 02 no. of samples were collected from this drain.

**8 COMPLIANCE STATUS OF INDUSTRIAL UNITS: -**

- The joint committee carried out inspections of 33 industrial units in four rounds i.e., on Dec 27-28, 2023, Jan 03-04, 2024, Jan 11-12, 2024 and Jan 16-17, 2024.
- Out of total 33 industrial units, 23 are pulp and paper sector units, 02 are sugar units, 01 is distillery, 01 is textile, 01 is slaughter house, 02 are chemical sector units, 02 are pharmaceutical sector units and 01 is others sector, (M/s Potable Liquor Plant, Muzaffarnagar, Uttar Pradesh-251203).
- Cluster wise list of 33 industrial units and date of inspection is given below:

<b>Industrial Cluster</b>	<b>Name of industrial unit</b>	<b>Sector</b>	<b>Date of inspection</b>	<b>Operational Status</b>
Bhopa Road	1 M/s Bindlas Duplex Ltd. (Unit-1), 10.6 <sup>th</sup> KM stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	Pulp & Paper	11.01.2024	Operational
	2 M/s Bindlas Duplex Ltd. (Unit-2), 10.6 <sup>th</sup> KM stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251308	Pulp & Paper	11.01.2024	Operational
	3 M/s Tehri Pulp & Papers Ltd. (Unit-1), 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	Pulp & Paper	11.01.2024	Operational
	4 M/s Tehri Pulp & Papers Ltd. (Unit-2), 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	11.01.2024	Operational
	5 M/s Meenu Paper Mills Pvt. Ltd., 9.5th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	11.01.2024	Operational
	6 Aggarwal Duplex & Board Mills Ltd. Bhopa Road Muzaffarnagar, UP	Pulp & Paper	12.01.2024	Operational
	7 M/s Silvertan Papers Ltd. (Unit-1) 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	12.01.2024	Operational
	8 M/s Silvertan Papers Ltd. (Unit-2), 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	12.01.2024	Operational
	9 M/s Garg Duplex and Paper Mills Pvt. Ltd.	Pulp & Paper	12.01.2024	Operational

	8.5th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001			
	10 M/s Parijat Papers Ltd, Bhopa Road, Muzaffarnagar, Uttar Pradesh-251001	Pulp & Paper	12.01.2024	Operational
	11 M/s Shakumbari Pulp & Paper Bhopa Road, Muzaffarnagar	Pulp & Paper	12.01.2024	Operational
	12 M/s Bindals Papers Mills Ltd. 8th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	16.01.2024	Operational
	13 M/s Silverton Pulp & Papers Pvt. Ltd. (Unit-1) 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	16.01.2024	Operational
	14 M/s Silverton Pulp & Papers Pvt. Ltd. (Unit-2) 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh - 251001	Pulp & Paper	16.01.2024	Operational
Jolly Road	15 M/s S. K. Paper Mills Ltd., Khasra no. 604/1/1 and 604/1/2, 10 th Km., Jolly Road, Village -Dhandera, Tehsil and district-Muzaffarnagar-251001, U.P.	Pulp & Paper	27.12.2023	Operational
	16 Galaxy Paper Private limited, Jolly Road, Muzaffarnagar	Pulp & Paper	27.12.2023	Operational
	17 M/s Alpana Papers Private Ltd. 09th km stone, Jolly road, Sikhreda, U.P. - 251314	Pulp & Paper	27.12.2023	Operational
	18 M/s Potable Liquor Plant, CQQH+7JM, Muzaffarnagar, Uttar Pradesh-251203 <b>Corrected Name :</b> M/s Triveni Engg. Industries Ltd. (Bottling Plant) Bhikki Bilaspur, Jolly Road, Muzaffarnagar.	Others	11.01.2024	Operational
	19 M/s Triveni Engg. Industries Ltd. (Alco Chemical Complex) Bhikki Bilaspur, Jolly Road, Muzaffarnagar.	Distillery	17.01.2024	Operational
Jansath Road	20 M/s K K Duplex and Paper Mills Pvt. Ltd., Khasra No. 1048, 1088, 1089, 1090, 8.5 KM Jansath Road, Muzaffarnagar, Uttar Pradesh-251001	Pulp & Paper	03.01.2024	Operational
	21 M/s Saral Chemtech, Khasra No.	Pharmaceutical	03.01.2024	Operational

	1225, 1226, 1227, 09th km Jansath road, Muzaffarnagar, U.P. – 251001			
	22 M/s Siddheshwari Industries Pvt. Ltd., 8.6 Km, Jansath Road, Muzaffarnagar, Uttar Pradesh, Pin Code: 251001	Pulp & Paper	03.01.2024	Operational
	23 M/s Shakti Kraft Tissues, 9th Km Jansath Road, Muzaffarnagar 251001	Pulp & Paper	03.01.2024	Operational
	24 M/s Orient Board & Paper Mills Pvt. Ltd., Jansath Road, Muzaffarnagar, Uttar Pradesh-251001	Pulp & Paper	03.01.2024	Operational
	25 M/s Mahalakshmi Paper Mills, Muzaffarnagar, Uttar Pradesh-251203	Pulp & Paper	03.01.2024	Operational
	26 M/s Sangal Industries Pvt Ltd, 8 Km, Khasra No 71, 72, 72, 83, 84, 85 and 86, Village Humayupur, Pargna and Tehsil Distt Muzaffarnagar 251001	Textile	04.01.2024	Operational
	27 M/s Al-Noor Exports, 09th KM, Village Shernagar, Jansath Road, Muzaffarnagar, Uttar Pradesh-251203	Slaughter House	04.01.2024	Operational
	28 M/s Genus Paper & Boards Ltd., 8th KM Stone, Jansath road, Muzaffarnagar, Uttar Pradesh-251001	Pulp & Paper	04.01.2024	Operational
	29 M/s Gulshan Polyoles Ltd., Jansath Road, Muzaffarnagar	Chemical	11.01.2024	Operational
Vehalna Road	30 M/s Avadh Alloys Pvt. Ltd., Vill.- Vehlina, 4.0 km Stone, Meerut Road, Muzaffarnagar-251003	Chemical	27.12.2023	Dismantled
Begrajpur	31 M/s Magma Industries, C- 24-28, UPSIDC, Begrajpur Industrial Area, Muzaffarnagar, U.P. – 2512023	Pharmaceutical	28.12.2023	Operational
Khatauli	32 M/s Triveni Engienering & Industries Ltd. Sugar Unit Khatauli Muzaffarnagar.	Sugar	17.01.2023	Operational
Mansoorpur	33 M/s Dhampur Bio Organics Ltd, Unit- Mansurpur, (formerly known as D.S.M. Sugar Mansurpur), Village - Khanupur, Muzaffarnagar, U.P	Sugar	17.01.2024	Operational

- The inspection report is under preparation

**Major Issues:**

- Unscientific disposal of Fly ash plastic waste
- Poor record keeping of generation and disposal of fly ash, plastic waste and fresh water consumption etc.
- Inadequate effluent treatment system

**9 STATUS OF STACK MONITORING OF INDUSTRIAL UNITS & AMBIENT AIR QUALITY OF CLUSTERS**

**a. Stack Monitoring-**

- Monitoring of boiler stacks of 33 industrial units was carried out by UPPCB, during Dec, 2023 – Jan, 2024. Details of monitoring are given below:

S. No.	Name of industrial unit	Date of inspection
1	M/s S. K. Paper Mills Ltd., Khasra no. 604/1/1 and 604/1/2, 10 <sup>th</sup> Km., Jolly Road, Village - Dhandera, Tehsil and District-Muzaffarnagar-251001, U.P.	27.12.2023
2	M/s Galaxy Paper Mills, Dhandhera, Uttar Pradesh-251203	27.12.2023
3	M/s Magma Industries, C-24-28, UPSIDC, Begrajpur Industrial Area, Muzaffarnagar, U.P. – 2512023	22.01.2024
4	M/s KK Duplex and Paper Mills Pvt. Ltd., Khasra No. 1048, 1088, 1089, 1090, 8.5 KM Jansath Road, Muzaffarnagar, Uttar Pradesh-251001	09.01.2024
5	M/s SaralChemtech, Khasra No. 1225, 1226, 1227, 09th km Jansath road, Muzaffarnagar, U.P. – 251001	05.01.2024
6	M/s Siddheshwari Industries Pvt. Ltd., 8.6 Km, Jansath Road, Muzaffarnagar, Uttar Pradesh-251001	06.01.2024
7	M/s Shakti Kraft Tissues, 9th Km Jansath Road, Muzaffarnagar 251001	06.01.2024
8	M/s Orient Board & Paper Mills Pvt. Ltd., Jansath Road, Muzaffarnagar, Uttar Pradesh-251001	05.01.2024
9	M/s Mahalakshmi Paper Mills, Muzaffarnagar, Uttar Pradesh-251203	05.01.2024

10	M/s Al-Noor Exports, 09th KM, Village Shernagar, Jansath Road, Muzaffarnagar, Uttar Pradesh-251203	05.01.2024
11	M/s Genus Paper & Boards Ltd., 8th KM Stone, Jansath road, Muzaffarnagar, Uttar Pradesh-251001	09.01.2024
12	M/s Bindalas Duplux Ltd. (Unit-2), 10.6th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	18.01.2024
13	M/s Tehri Pulp & Papers Ltd. (Unit-2), 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	19.01.2024
14	M/s Meenu Paper Mills Pvt. Ltd., 9.5th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	18.01.2024
15	Aggarwal Duplex & Board Mills Ltd. Bhopa Road, Muzaffarnagar	18.01.2024
16	M/s Silvertan Papers Ltd. 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	22.01.2024
17	M/s Silvertan Papers Ltd. (Unit-2) 09th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	22.01.2024
18	M/s Garg Duplex and Paper Mills Pvt. Ltd., 8.5th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	27.01.2024
19	M/s Shakumbari Pulp & Paper Bhopa Road, Muzaffarnagar	18.01.2024
20	M/s Bindals Papers Mills Ltd., 8th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	19.01.2024
21	M/s Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th km stone, Bhopa road, Muzaffarnagar, Uttar Pradesh – 251001	19.01.2024
22	M/s Dhampur Bio Organics Ltd, Unit- Mansurpur, (formerly known as D.S.M. Sugar Mansurpur), Village-Khanupur, Muzaffarnagar, U.P.	20.01.2024
23	M/s Triveni Engg. Industries Ltd. (Alco Chemical Complex) Bhikki Bilaspur, Jolly Road, Muzaffarnagar	20.01.2024
24	M/s Triveni Engineering & Industries Ltd., Sugar Unit, Khatauli Muzaffarnagar	20.01.2024

- Stack monitoring results are still awaited.

**b. Ambient air quality monitoring:**

- Cluster wise ambient air quality monitoring was carried out by UPPCB during Dec, 2023 – Jan, 2024. Details of monitoring are given below:

Sr. No.	Name of Industrial Cluster
1.	Bhopa road
2.	Jolly road
3.	Jansath road
4.	Vehalna
5.	Begrajpur

- Ambient air monitoring results are still awaited.

**10 GROUNDWATER QUALITY OF VILLAGES**

- In the petition, total 23 villages of Muzaffarnagar, UP are mentioned namely Niraana, Bhikki, Bilaspur, Dhandera, Bhandura, Jatmujheda, Sikheda, Sandhawli, Makhiyali, Chandpur, Tigri, Kasampura, NaglaBuzurg/NayaGaon, Bahadarpur, Charthwal, Bahedi Village, Tisang, Jansath, Maqsoodabad, Dahkhedi, Jaroda, Vehelna, and Shernagar.
- Monitoring/survey of all these 23 villages was carried out by the joint committee in four rounds i.e., on Dec 27-28, 2023, Jan 03-04, 2024, Jan 11-12, 2024 and Jan 16-17, 2024.
- Out of total 23 villages, 7 are located in vicinity of Bhopa road, 2 around Jolly road, 8 around Jansath road, 2 around Vehalna road, 1 around Khatauli Road and 3 around Muzaffarnagar highway. These villages have predominant source of fresh water as groundwater.
- Total 68 nos. of groundwater samples (minimum 02 samples from each village) and 01 sample of pond were collected.
- The collected samples are deposited for analysis at the Central Laboratory at UPPCB Head Office, Lucknow. The analysis results are awaited.

## 11 CONCLUSION & RECOMMENDATIONS

In view of the above, the joint committee requests to Hon'ble Tribunal for consideration of the following:

- i. Preparation of final report is a voluminous work as it includes the compilation of inspection reports of the 33 industrial units, assessment of groundwater quality of 23 villages, status of ambient environmental quality of 05 industrial clusters and surface water quality of 06 drains in the industrial clusters. Also, out of the 278 no. of samples collected from industries, drains, rivers, and groundwater/pond from villages during Dec, 2023 to Jan-2024; the analysis results of 204 no. of samples are still awaited. For finalization of the report, the joint committee will deliberate upon the issues and accordingly action plans will be prepared for measures to be taken by industries for pollution control and remedial actions to be taken for water quality restoration in drains.

**In this regard, it is humbly requested that an extension of 30 days' time for submission of the final report may please be granted.**

- ii. The petition filed in the matter included list of 37 nos. of industrial units located in Muzaffarnagar, UP. But, upon verification by UPPCB, 33 industrial units out of these 37 were inspected by the joint committee during Dec, 2023 to Jan, 2024 in total five rounds. Out of 33 industrial units, 14 are located on Bhopa Road, 05 are located on Jolly Road, 10 are located on Jansath Road, 01 is located on Vehalna Road, 01 is located in Begrajpur industrial area, 01 is located at Mansoorpur and 01 is located at Khatauli.

The joint committee observed that other than these 33 industrial units, there are additional 57 no. of industrial units having valid Consent to Operate (CTO) from UPPCB are also located in these clusters (05- Bhopa Road, 01 - Jolly Road, 03- Jansath Road, 17- Vehalna Road and 31- Begrajpur industrial area) and have potential to pollute water/air/groundwater/land.

Hence, it is requested that; further instructions regarding the additional units located in these clusters as reported by UPPCB and as observed by the inspection team may kindly be given.

- iii. It is also requests to merge the present matter with the matter of "*Moharram Ali Vs State of Uttar Pradesh in O.A. No. 744/2022 regarding dumping of hazardous waste*

*and coal ash at the bank of Ganga Canal in huge quantity by M/s Bindal Duplex Ltd. Paper Mill, Bhageshwari Paper Mill and Silverton Pulp and Paper Mill Pvt. causing serious environmental damage besides health hazards to the residents in the nearby areas”, as both the matters include 16 pulp & paper units of Bhopa Road, Muzaffarnagar, UP .*

**This compliance report is submitted before Hon’ble Tribunal for consideration. It is most respectfully prayed that Hon’ble Tribunal may be pleased to pass such or further orders as it may deem fit.**



(Ankit Singh)  
Regional Officer  
UPPCB, Muzaffarnagar



(Vikas Kashyap)  
City Magistrate  
Muzaffarnagar

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 540/2023

Niramaya Jan UtthanSansthan

Applicant

Versus

State of Uttar Pradesh &amp;Ors.

Respondent(s)

Date of hearing: 12.09.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. The allegation in this Original Application is that the respondent industries in District Muzaffarnagar, Uttar Pradesh are generating polluting substance which is effecting essential aspects of the composition of atmosphere, soil and water. Further, allegation is that the villagers are dying due to cancer and cancer like discases and some of the villagers are suffering from strange disease in which lumps are visible on their body. On account of pollution, they are also suffering from kidney failure, psoriasis etc. It has been alleged that the waste water by these industrial units is being discharged into sewers or dumped on low lying areas without any pre-treatment resulting into sewage pools, contaminating ground water, salinizing good quality lands around the village, and effecting the source of life and also creating health hazards.

2. In view of the allegation made in the application, we deem it proper to appoint a joint Committee comprising of Director deputed by Member Secretary, Central Pollution Control Board, Ground Water Department,

Uttar Pradesh, Member Secretary, State Pollution Control Board, Integrated Regional Office, MoEF&CC, Lucknow and District Magistrate. The District Magistrate will act as nodal agency to coordinate between the Committee Members. The Committee will visit the site, collect samples, get the analysis done and also find out the extent, if any, of the pollution caused by these industries and their effect on the environment and health of the local residents. The Committee will submit the report within eight weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

3. The Committee will also serve the copy of the report to the respondent nos. 3 to 39 who will have an opportunity to file the response before the Tribunal on the next date, if any adverse is found by the Committee against them.

4. List this matter on 12.12.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. SenthilVel, EM

September 12, 2023  
Original Application No. 540/2023  
SN

Item No.13

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 540/2023

Niramaya Jan Utthan Sansthan

Versus

Applicant

State of Uttar Pradesh &amp; Ors.

Respondent(s)

Date of hearing: 12.12.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. AdiyaGiri, Mr. Hemant Kara &amp; Mr. Siddharth Bajaj, Advs. for Applicant

Respondent(s): Mr. Pradeep Misra & Mr. DaleepDhyani, Advs. for UPPCB (Through VC)  
Mr. Atif Suhrawardy, Adv. for CPCB (Through VC)**ORDER**

1. Interim report of the joint committee has been filed by UPPCB vide email dated 10.12.2023. The joint committee is seeking six months time for compliance of the orders passed by this Tribunal.
2. We find no justification for making of such request for extension of time as sufficient time for inspection was granted. We also record our displeasure as instead of carrying out inspection of industries, joint committee has merely held two meetings on 08.11.2023 and 24.11.2023 just to work out a few modalities for inspection of the industries in question. Substantial if not full compliance ought to have been made with the order passed by this Tribunal.
3. The Additional Chief Secretary, (Environment) Govt. of UP and Member Secretary, UPPCB are directed to provide the requisite infrastructural support for carrying out of the requisite inspections of the industries in question.
4. The report of the joint committee be filed on or before 31.01.2024.

5. List for further consideration on 08.02.2024.

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

December 12, 2023  
Original Application No. 540/2023  
JG

List of 37 industrial units, as mentioned in petition are as below:

S.No.	Name of Industries (As per petition)
1	M/s Bindal Duplex Ltd., Bhopa Road, Muzaffarnagar
2	M/s Glexi Papers Ltd., Joli Road, Muzaffarnagar
3	M/s Miranpur Papers Ltd., Jansath Road, Muzaffarnagar
4	M/s Parijat Papers Ltd., Bhopa Road, Muzaffarnagar
5	M/s Minu Papers Pvt. Ltd., Bhopa Road, Muzaffarnagar
6	M/s Gold Star Straw Products, Bhopa Road, Muzaffarnagar
7	M/s Khurana Papers Mills Pvt. Ltd., Bhopa Road, Muzaffarnagar
8	M/s Tihri Pulp & Paper Ltd., Bhopa Road, Muzaffarnagar
9	M/s Shakumbri Pulp & Paper Mills Ltd., Bhopa Road, Muzaffarnagar
10	M/s Garg Duplex & Paper Mills Pvt., Bhopa Road, Muzaffarnagar
11	M/s Orient Board & Paper Mills Pvt. Ltd., Jansath Road, Muzaffarnagar
12	M/s Silverton Papers Pvt. Ltd. Bhopa Road, Muzaffarnagar
13	M/s Agarwal Duplex Pvt. Ltd., Jansath Road, Muzaffarnagar
14	M/s Triveni Engineering & Industry Ltd., Sugar Unit Khatauli, Muzaffarnagar
15	M/s Mansoorpur Sugar Mills Ltd., Mansoorpur, Muzaffarnagar
16	M/s Bhuvneshwari Chemicals, Vehalna Road, Muzaffarnagar
17	M/s Avadh Alloys Pvt. Ltd., Vehalna Road, Muzaffarnagar
18	M/s Silverton Pulp & Paper, 9th Km., Bhopa Road, Muzaffarnagar
19	M/s Silverton Papers Ltd. Bhopa Road, Muzaffarnagar
20	M/s Magma Industries Ltd., Begrajpur Industrial Area, Muzaffarnagar

21	M/s Triveni Engineering & Industries Ltd. Muzaffarnagar Distillery Unit, Village Bhikki Bilaspur, Jolly Road, Muzaffarnagar
22	M/s Gulshan Polyols Ltd., 09th Km. Jansath Road, Muzaffarnagar
23	M/s Mahalakshmi Paper Mills, Jansath road, Muzaffarnagar
24	M/s KK Duplex & Paper Mills Pvt. Ltd., 08th Km. Jansath Road, Muzaffarnagar
25	M/s Siddheshwari Paper Mill, Jansath Road, Muzaffarnagar
26	M/s Saral chemtech LLP, 09th Km. Jansath Road, Muzaffarnagar
27	M/s Genus Paper & Boards Ltd., Jansath Road, Almaspur, Muzaffarnagar
28	M/s Al-Noor Exports, 09th Km. Village Shernagar, Jansath Road, Muzaffarnagar
29	M/s Orient Board & Paper Mills Pvt. Ltd., Jansath Road, Muzaffarnagar
30	M/s Alpana Papers Pvt. Ltd., Km Stone, Jolly Road, Sikhreda, Muzaffarnagar
31	M/s Shakti Krafts & Tissues, 09th Stone, Jansath Road, Muzaffarnagar
32	M/s Sangal Industries Pvt. Ltd. 8.5 Km, Jansath Road, Muzaffarnagar
33	M/s Potable Liquor Plant, Jolly road, Muzaffarnagar
34	M/s MKG TEIL Alco Chemical Complex, Bhikki, Bilaspur, Jolly Road, Muzaffarnagar
35	M/s Alpana Papers Pvt. Ltd., 09th Km Stone, Jolly Road, Sikhreda, Muzaffarnagar
36	M/s S.K. Paper Mills Pvt. Ltd., 10th Km. Stone, Jolly Road, Dhadhera, Muzaffarnagar
37	M/s Galaxy Paper Mills, Jolly road, Dhandhera, Muzaffarnagar

**Minutes of the Meeting held on November 08<sup>th</sup>, 2023 from 04:00 PM onwards through video-conferencing regarding Hon'ble Tribunal Original Application No. 540/2023**

An interactive meeting was held on November 08<sup>th</sup>, 2023 (04:00 PM onwards) through video-conferencing regarding Hon'ble Tribunal Original Application No. 540/2023. The meeting was attended by officials from CPCB Head Office; Uttar Pradesh Pollution Control Board (UPPCB), Ground Water Department, Uttar Pradesh; Regional Office MoEF&CC, Lucknow; City Magistrate, Muzaffarnagar. List of participants is annexed.

Following is the record of discussion:

Sh. Ankit Singh, UPPCB, Regional officer, Muzaffarnagar welcomed the attendees and briefed the issues raised and decision taken in the OA. No. 540/2023.

In OA. No. 540/2023 it is mentioned that quality of atmosphere, soil and water are getting deteriorated due to several respondents including 37 industries in about 17 villages (Nirana, Jansath, Dahkhedi, Tisang, Maqsoodabad, Bhikki, Shikhera, Dhandera Bhandora, Shernagarr, Shandhalwali, Bahadurpur, Makhiyali Chandpur, Tigrimujhera, Vehalna, Jaroda, Bilaspur & Bahedi) in Muzaffarnagar district. Also, the villagers are dying due to and suffering from various diseases. Discharge of untreated wastewater from these industries causing sewage pools, contaminating ground water, salinizing good quality lands around the village, and effecting the source of life & also creating health hazards.

The Committee will visit the site, collect samples, get the analysis done, also find out the extent of pollution caused by the respondent industries and their effect on the environment & health of local residents and pollution in drains.

Further, the monitoring plan and survey to be carried out to find out the extent of pollution caused by the respondent industries and their effect on the environment & health of local residents was discussed. Since the volume of sample (about 350-400 water/wastewater samples) and number of industries (37) to be visited and number of effected villages (17) are more, it was emphasized that reputed lab or reputed research institutes such as NEERI may be engaged for monitoring and analysis of air and water samples of industrial units and the affected area. UPPCB may use EC fund for the engagement of such institutes. Ground water department of Uttar Pradesh shall carry out sampling and analysis of ground water samples of the industrial units and affected area.

It was also suggested that information shall be collected from CMO regarding kidney, cancer patients /cases. He also discussed the need of information regarding Ash generating units, Chemical handling units, Unauthorized units, and Solid waste handling sites. He mentioned that inventory of respondent's industries in district Muzaffarnagar, Uttar Pradesh is required.

After due deliberations, the following concluding remarks were made:

1. For inspection of 37 industrial units and affected areas, five to six teams need to be constituted, consisting of one official each from District Administration, CPCB, UPPCB, UP Ground water department & MoEF&CC for the inspection of industrial units and affected areas.
2. A format to be developed to collect the primary and secondary data from affected area. The committee member shall give their inputs for development of format by 13.11.2023.
3. The pollution issues related to (i) plastic waste generation and its disposal, (ii) boiler ash, (iii) chemical substance used in manufacturing & its disposal, (iv) freshwater consumption and effluent generation etc. shall be investigated during visit.
4. Since this area has been developed as an industrial cluster, therefore, CEPI Score of the cluster may be calculated and monitoring of ambient environment such as air, wastewater & ground water shall be carried out to calculate CEPI.
5. Monitoring of surface/ground water in affected villages as mentioned in complaint and drains shall also be carried out.
6. About 350-400 water/wastewater samples, about 37 stack monitoring and about 5-6 ambient air quality monitoring shall be carried out.



(Ankit Singh)  
Regional Officer

## LIST OF PARTICIPANTS

S. no.	Name	Designation	Organization
1.	Dr. A. K. Vidyarthi	Director	CPCB
2.	Sh. VikashKashyap	City Magistrate	District Administration, Muzaffarnagar
3.	Ms. ReenaSatavan	Additional Director& Sc. 'E'	CPCB
4.	Sh. Ankit Singh	Regional Officer, Muzaffarnagar	UPPCB
5.	Dr. R.K. Singh	Scientist 'D'	CPCB
6.	Sh. A.K. Gupta	Scientist 'C'	MoEF&CC
7.	Sh. Ashish	Scientist 'C'	Ground Water Department, Uttar Pradesh
8.	Sh. Imran Ali	Assistant Engineer, Muzaffarnagar	UPPCB
9.	Ms. GarimaDubish	Research Associate-III	CPCB
10.	Dr.Vivek Rana	Research Associate-I	CPCB
11.	Sh. Ankit Shukla	Senior Research Fellow	CPCB

**Minutes of the Meeting held on 24<sup>th</sup> November, 2023 from 02:30 PM onwards through video-conference for discussion regarding implementation of orders of the Hon'ble National Green Tribunal (NGT) vide its order dated 12.09.2023 in Original Application No. 540/2023**

In continuation to the meeting which was held on 8<sup>th</sup> November, 2023 (04:00 PM onwards) regarding directions given by the Hon'ble National Green Tribunal (NGT) in Original Application No. 540/2023, another meeting was held on 24<sup>th</sup> November, 2023 at 02:30 PM through video-conference to discuss the implementation of the orders of Hon'ble NGT dated 12.09.2023 in OA No. 540/2023. The meeting was attended by officials of Central Pollution Control Board (CPCB); Uttar Pradesh Pollution Control Board (UPPCB), Ground Water Department (GWD), UP; Regional Office MoEF&CC, Lucknow and City Magistrate, Muzaffarnagar. List of participants is annexed.

During meeting, directions given by the Hon'ble NGT vide its order dated 12.09.2023 in OA No. 540/2023 were discussed. It was highlighted that, as the number of industrial units & affected villages to be inspected by the joint committee is more i.e., 37 industrial units, 17 affected villages and drains, hence it is not possible to complete the inspection and monitoring of industrial units and affected villages in only one round. It was suggested that, five to six teams comprising of one official from each organization i.e., District Administration, Central Pollution Control Board, Uttar Pradesh Pollution Control Board, Ground Water Department-UP & Integrated Regional Office, MoEF&CC, Lucknow, may be constituted for inspection of industries and affected areas. About six months of time is requested to complete the inspection and for report preparation.

On the basis of the above discussion, following decisions were made:

1. Hon'ble NGT shall be requested for more time i.e., about 06 months for compliance of its orders i.e., inspection/monitoring of 37 industrial units, 17 affected villages & drains and submission of joint inspection report.
2. During the meeting all concerning representatives of the committee, after discussion, jointly agreed that Minimum five to six team needs to be constituted, consisting of one official from each organization i.e., District Administration, Central Pollution Control Board, Uttar Pradesh Pollution Control Board, Ground Water Department-UP & Integrated Regional Office, MoEF&CC, Lucknow for inspection of 37 industrial units and 17 affected villages. Regional

Officer UPPCB, Muzaffarnagar has already issued request letter to Head Office UPPCB Lucknow for nominating additional members of UPPCB for conducting the joint inspection whenever the inspection is proposed.

3. Nodal Agency shall issue a letter to concerned departments for nominations of officials not below the rank of Scientist B from their respective departments for participating in joint inspections.
4. A format may be developed by the joint committee for collection of primary and secondary data from affected villages, for industrial units etc.
5. A schedule for Joint inspection of 37 industrial units, 17 affected villages and drains shall be finalized by UPPCB and communicated to concerned departments.
6. Nodal agency i.e. District Administration may be requested to take necessary measures to constitute the team to commence the inspection & field visit at the earliest.
7. The analysis of collected water/wastewater samples shall be carried out by UPPCB.

## LIST OF PARTICIPANTS

S. no.	Name	Designation	Organization
1.	Dr. A. K. Vidyarthi	Director	CPCB
2.	Sh. Vikas Kashyap	City Magistrate	District Administration, Muzaffarnagar
3.	Sh. Ankit Singh	Regional Officer, Muzaffarnagar	UPPCB
4.	Dr. R.K. Singh	Scientist 'D'	CPCB
5.	Sh. A.K. Gupta	Scientist 'C'	MoEF&CC
6.	Sh. Ashish	Scientist 'C'	Ground Water Department, Uttar Pradesh
7.	Sh. Imran Ali	Assistant Engineer, Muzaffarnagar	UPPCB
8.	Mrs Manu Jindal	Scientist 'B'	CPCB
9.	Ms. Garima Dublish	Research Associate-III	CPCB
10.	Mrs Shivangi Goswami	Research Associate-II	CPCB
11.	Dr. Vivek Rana	Research Associate-I	CPCB
12.	Sh. Ankit Shukla	Senior Research Fellow	CPCB
13.	Ms. Megha Chauhan	Senior Research Fellow	CPCB

कार्यालय जिलाधिकारी, मुजफ्फरनगर दिनांक 8/12/23  
 पतांक 904/0A No 540/Miramaya/UPPCB/M. Nagar/23

सेवा में,

- 1- श्री अजीत कुमार विद्यार्थी, डायरेक्टर/साइंटिस्ट एफ, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
- 2- श्री आशीष कुमार सिंह चौधरी, हाइड्रोलॉजिस्ट, यू.पी. ग्राउण्ड वाटर डिपार्टमेन्ट, सहारनपुर।
- 3- डा० ए०के० गुप्ता, एडिशनल डायरेक्टर, साइंटिस्ट-ई, पर्यावरण, वन एवं जलवायु परिवर्तन, लखनऊ।
- 4- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर।

विषय:-मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 12.09.2023 के अनुपालन में गठित समिति की सम्पन्न वर्चुअल बैठकों में लिये गये निर्णयों के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि मा० एन०जी०टी० में योजित ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में मा० एन०जी०टी० द्वारा दिनांक 12.09.2023 को जारी निर्देशों के क्रम में गठित समिति की बैठक दिनांक 08.11.2023 एवं 24.11.2023 में सम्पन्न हुई थी। उक्त बैठकों में लिये गये निर्णयों के अनुसार उद्योगों एवं ग्रामों के निरीक्षण/सर्वेक्षण, जल नमूना एकत्रण आदि हेतु 05 टीमों का गठन किया जाना है।

अतः मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 12.09.2023 का अनुपालन सुनिश्चित किये जाने हेतु अपने विभाग से सम्बन्धित 05 टीमों के गठन के लिए न्यूनतम श्रेणी-2 स्तर के अधिकारियों को नामित करते हुए नामांकन की सूचना क्षेत्रीय कार्यालय उ०प्र० प्रदूषण नियंत्रण बोर्ड मुजफ्फरनगर की ई-मेल romuzaffamagar@uppcb.in अविलम्ब प्रेषित करने का कष्ट करें, ताकि सम्बन्धित उद्योगों, ग्रामों का निरीक्षण/सर्वेक्षण, जल नमूना एकत्रण आदि कार्य सम्पादित किये जा सकें।

भवदीय,

(विकास कश्यप)  
नगर मजिस्ट्रेट

प्रतिलिपि-

- 1- सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
- 2- जिलाधिकारी महोदय, मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।

नगर मजिस्ट्रेट



**LIFE**  
Lifestyle For  
Environment



**ANNEXURE-7**  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

**By Speed Post/Email**

CM-13011/124/2023-LAW-HO-CPCB-HO

Date: 14.12.2023

To,

Member Secretary,  
Uttar Pradesh Pollution Control Board,  
Building No. TC-12 V,  
Vibhuti Khand, Gomti Nagar,  
Lucknow, Uttar Pradesh – 226010

**Subject:** Nomination from CPCB in reply to UPPCB letter dated 08.12.2023 in the matter of Niramaya Jan UtthanSansthan Vs. State of Uttar Pradesh &Ors., OA No. 540/2023-reg

Sir,

This is in reference to your letter dated 08.12.2023 regarding nomination of officials from CPCB to participate in site visit to be carried out in compliance to Hon'ble NGT order dated 12.09.2023 in OA 540/2023.

In this regard, it is to inform that following officials have been nominated on behalf of CPCB to participate in the upcoming visits:

1. Ms. Reena Satavan, Sc-E (Mob: 8376931053)
2. Mr. C.B. Chourasia, Sc-E (Mob: 8527720930)
3. Dr. Raj Kishore Singh, Sc-D (Mob: 8586931575)
4. Dr. Pankaj Kumar, Sc-D (Mob: 9837585981)
5. Dr. Abhas Kumar Maharana, Sc-B (Mob: 9438488844)

Yours faithfully,

*A.K. Vidyarthi*  
14/12/23

(A.K. Vidyarthi)

Director & Divisional Head, WQM-II

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in